

Indus Commission for the year ended the 31st March, 1965. [Placed in Library. See No. LT-4535/65].

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) NOTIFICATIONS

SHRI RAMESHWAR SAHU; I beg to lay on the Table:

- (a) A copy each of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962;
- (i) Notification G.S.R. No. 939, dated the 10th July 1965.
 - (ii) Notification G.S.R. No. 1092, dated the 31st July 1965.
 - (iii) Notifications G.S.R. Nos. 1117 to 1119 and Nos. 1130 to 1135, dated the 7th August, 1965.

[Placed in "Library. See No. LT-4562/65].

- (b) A copy each of the Ministry of Finance (Department of Revenue) Notifications G.S. R. Nos. 1116 and 1120 to 1129, dated the 7th August, 1965, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-4563/65].

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT (EXCLUDING RAILWAYS) FOR THE YEAR 1965-66.

SHRI RAMESHWAR SAHU: I beg to lay on the Table a Statement showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1966-66.

STATEMENT RE FLOOD SITUATION

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI S. D. MISRA) : Sir, I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library. See No. LT-4534/65].

LEAVE OF ABSENCE TO SHRIMATI MOHINDER KAUR

MR. CHAIRMAN: I have to inform Members that the following letter dated the 19th July, 1965 has been received from Shrimati Mohinder Kaur:

"I am leaving India on the 21st of July and I will be away for about 8 weeks in connection with certain conferences.

Since I will not be able to attend the 53rd Session of the Rajya Sabha, I shall be grateful if you could kindly grant me leave of absence."

Is it the pleasure of the House that permission be granted to Shrimati Mohinder Kaur for remaining absent from all sittings of the House during the current session?

No Hon. Member dissented.

MR. CHAIRMAN: Permission to remain absent is granted.

ENQUIRY RE CALLING ATTENTION NOTICE RELATING TO SITUATION IN BIHAR

SHRI BHUPESH GUPTA (West Bengal): Sir, we from the Opposition, some of us, have given notice for Calling Attention with regard to the situation in Bihar, where the military had been deployed. People belonging to the Opposition had been arrested irrespective of Parties, all of them practically, and other leaders including